तथा हिन्दी में) सभा पटल पर रखता हूं। [Placed in Library. See No. L.T. 4280/15/11]

...(Interruptions)...

## Outcome Budget (20011-12) of the Ministry of Coal

THE MINISTER OF STATE IN THE MINISTRY OF COAL (SHRI PRATIK PRAKASHBAPU PATIL): Sir, I lay on the Table, a copy (in English and Hindi) of the Outcome Budget, for the year 2011-12, in respect of the Ministry of Coal. [Placed in Library. See No. L.T. 4284/15/11]

...(Interruptions)...

- I. Notification of the Ministry of Power.
- II. Report (2008-09) of JERC, Gurgaon.
- III. Report and Accounts (2009-10) of CPRI, Bangalore and related papers.

THE MINISTER OFF STATE IN THE MINISTRY OF POWER (SHRI K.C. VENUGOPAL): Sir, I lay on the Table:

- I. A copy each (in English and Hindi) of the following Notifications of the Ministry of Power, under Section 179 of the Electricity Act, 2003:
  - (1) CEI/1/59/CEA/EI, dated the 24th September, 2010, publishing the Central Electricity Authority (Measures relating to Safety and Electric Supply) Regulations, 2010, along with delay statement.
  - (2) NO. L-1/44/2010-CERC, dated the 31st December, 2010, notifying date of enforcement of Central Electricity Regulatory Commission (Sharing of Inter-State Transmission Charges and Losses) Regulations, 2010. [Placed in Library. See No. L.T. 4310/15/11]
  - (3) NO. L-1/18/2010-CERC, dated the 19th January, 2010, notifying date of enforcement of Central Electricity Regulatory Commission (Indian Electricity Grid Code) Regulations, 2010. [Placed in Library. See No. L.T. 4309/15/11]

- (4) F.NO.23/17/2009-R & R, dated the 22nd January, 2011, amending the Tariff Policy under the provisions of Section 3 of the Electricity Act, 2003. [Placed in Library. See No. L.T. 4367/15/11]
- III. A copy (in English and Hindi) of the Annual Report of the Joint Electricity Regulatory Commission (JERC), Gurgaon, for the year 2008-09, under sub-section (2) of Section 101 of the Electricity Act, 2003. [Placed in Library. See No. L.T. 4539/15/11]
- III. A copy each (in English and Hindi) of the following papers:
  - (a) Annual Report and Accounts of the Central Power Research Institute (CPRI),
    Bangalore, for the year 2009-10, together with the Auditor's Report on the Accounts.
  - (b) Review by Government on the working of the above Institute.
  - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. L.T. 4306/15/11]

...(Interruptions)...

## REPORTS OF THE COMMITTEE ON SUBORDINATE LEGISLATION

SHRI M.V. MYSURA REDDY (Andhra Pradesh): Sir, I present the following reports (in English and Hindi) of the Committee on Subordinate Legislation:-

- One Hundred and Ninetieth Report on the Statutory Orders laid on the Table of the Rajya Sabha during the 220th Session; and
- (ii) One Hundred and Ninety-first Report on the Railways (Punitive Charges for overloading of wagon) Rules, 2007 and the Delhi Advocate's Welfare Fund Rules, 2001 Implementation of 169th Report of the Committee.

...(Interruptions)...

## REPORT OF THE COMMITTEE ON EMPOWERMENT OF WOMEN

**डा**. प्रभा **ढाकुर** (राजस्थान): महोदय, मैं "पंचायती राज संस्थाओं के माध्यम से महिलाओं को शक्तियां प्रदान करना" विषय पर समिति के तीसरे प्रतिवेदन में अंतर्विष्ट सिफारिशों पर सरकार द्वारा की गई कार्रवाई के